

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 1134
TO BE ANSWERED ON: 5th FEBRUARY, 2026

Van Dhan Vikas Kendras in Andhra Pradesh

1134. Shri Daggumalla Prasada Rao:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details regarding the total number of Van Dhan Vikas Kendras sanctioned and operational, year-wise, State-wise and district-wise for Andhra Pradesh;

(b) the details regarding the funds allocated and disbursed by the Government for establishing Van Dhan Vikas Kendras, year-wise, State-wise and district-wise for Andhra Pradesh;

(c) whether the Government is considering any proposals for establishing new Van Dhan Vikas Kendras;

(d) if so, the details thereof;

(e) the details regarding the total number of Van Dhan Producer Enterprises formed by the Government, State-wise and district-wise for Andhra Pradesh; and

(f) the details regarding the financial assistance allocated and released for establishing Van Dhan Producer Enterprises, State-wise?

ANSWER

MINISTER OF STATE (TRIBAL AFFAIRS)
(SHRI DURGADAS UIKEY)

(a) & (b): The Ministry of Tribal Affairs provides financial support for establishment of Van Dhan Vikas Kendras (VDVKs) through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM-JANMAN). Till date, in the State of Andhra Pradesh, a total of 488 VDVKs have been sanctioned, comprising of 415 VDVKs under PMJVM and 73 VDVKs under PM-JANMAN. At present, 368 VDVKs under PMJVM and 44 VDVKs under PM-JANMAN are operational.

Further, an amount of Rs. 6,470.40 lakh has been sanctioned for these VDVKs, out of which Rs. 6,162.90 lakh has been sanctioned under PMJVM and Rs. 307.50 lakh under PM-JANMAN. An amount of Rs. 3,757.80 lakh has been released, out of which Rs. 3,604.00 lakh has been released under PMJVM and Rs. 153.80 lakh under PM-JANMAN. State-wise and year-wise details of VDVKs is given at **Annexure-I**. District-wise details of the State of Andhra Pradesh is given at **Annexure-II**.

(c) & (d): Proposals for establishment of new Van Dhan Vikas Kendras (VDVKs) are received from the State Governments/ Implementing agencies through TRIFED. Such proposals are examined as per the prescribed guidelines and, subject to fulfilment of requisite criteria and availability of funds, sanction is accorded accordingly.

(e) & (f): PMJVM scheme also has provision for establishment of Van Dhan Producer Enterprises (VDPEs), which are clusters of nearby Van Dhan Vikas Kendras (VDVKs) to further boost the income of tribals. However, no complete proposals have been received at TRIFED from any States/UTs, including Andhra Pradesh for the transformation of Van Dhan Producer Enterprises (VDPEs) from the existing Van Dhan Vikas Kendras (VDVKs).

Annexure-I

Annexure-I as referred to in reply to part (a & b) of LSUQ no. 1134 for answer on
05.02.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh

State-wise and year-wise details of PMJVM VDVks

S. No	Year	2019-2020				2020-2021				2021-2022			
	State	No. of VDVks sanctioned	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDVks sanctioned	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDVks sanctioned	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)
1	Andhra Pradesh	75	21280	1064	1064	188	56378	2818.9	1400	152	45600	2280	1140
2	Arunachal Pradesh									85	25500	1275	637
3	Assam	50	16059	750	750	78	23,530	1170	1170	174	52530	2610	1305
4	Chhattisgarh	139	41700	2085	2085								
5	Dadra Nagar Haveli and Daman and Diu					1	302	15	15				
6	Goa	1	300	15	15	9	2700	135	67.5				
7	Gujarat	116	34424	1721.2	1721.2								
8	Himachal Pradesh									4	1110	55.5	41.8
9	Jammu & Kashmir									100	29791	1457	1457
10	Jharkhand	39	11601	569.7	569.7								
11	Karnataka	19	5700	285	285	20	5748	287.4	143.7	101	30300	1515	757.5
12	Kerala	13	3900	195	195					31	8138	402.25	201.125
13	Ladakh	10	3000	150	150								
14	Madhya Pradesh	86	25800	1290	1290					21	6360	315	157.5
15	Maharashtra	64	19350	960	960	200	60,000	3000	1500				
16	Manipur	77	23259	1155	1155	123	37,134	1841.8	1841.8				
17	Meghalaya					39	11835	584.1	584.1				
18	Mizoram	44	11668	581.55	581.55	115	34500	1725	862.5				
19	Nagaland	78	23398	1169.9	1169.9	128	38,400	1920	1065				
20	Odisha	156	45882	2269.25	2269.25					14	4212	210	105
21	Rajasthan	25	7580	372.2	372.2	164	49,712	2460	1230	290	87511	4303.4	2151
22	Sikkim	80	23801	1169.05	1169.05								
23	Tamil Nadu	7	2100	105	105					1	300	15	7.5
24	Telangana	17	5100	255	255								
25	Tripura	17	4530	226.25	226.25	15	4244	210.7	105.3				
26	Uttar Pradesh	5	1238	59.55	59.55	7	2100	105	52.5	13	3900	195	97.5
27	Uttarakhand					11	3305	164.95	119.95	1	300	15	7.5
28	West Bengal									22	6719	329.35	329.35
	Total	1118	331670	16447.7	16447.7	1098	329888	16437.9	10157.4	1009	302271	14977.5	8394.78

2 3	Tamil Nadu												
2 4	Telangana												
2 5	Tripura	25	7342	339.05	169.52								
2 6	Uttar Pradesh												
2 7	Uttarakhand												
2 8	West Bengal												
	Total	330	99332	4914.05	2457.02	404	12064 1	5974.45	2400	71	21270	1063.5	1300

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State-wise and year-wise details of PMJVM VDVks

S. No	Year	2025-26				Total			
	State	No. of VDVks sanctioned	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDVks sanctioned	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)
1	Andhra Pradesh					415	123258	6162.9	3604
2	Arunachal Pradesh					106	32897	1590	794.5
3	Assam	24	7456	360	180	495	150765	7425	4672.5
4	Chhattisgarh					139	41700	2085	2085
5	Dadra Nagar Haveli and Daman and Diu					1	302	15	15
6	Goa					10	3000	150	82.5
7	Gujarat				587.225	200	57968	2895.65	2308.425
8	Himachal Pradesh					4	1110	55.5	41.8
9	Jammu & Kashmir					100	29791	1457	1457
10	Jharkhand					146	43701	2174.7	1372.2
11	Karnataka					140	41748	2087.4	1186.2
12	Kerala					44	12038	597.25	396.125
13	Ladakh					10	3000	150	150
14	Madhya Pradesh					126	37860	1890	1590
15	Maharashtra	6	1800	90	57.5	279	83850	4185	2572.5
16	Manipur	7	1833	91.65	45.825	207	62,226	3088.45	3042.625
17	Meghalaya					169	50835	2534.1	1559.1
18	Mizoram	27	8100	405	202.5	286	84268	4211.55	3259.05
19	Nagaland				1521.75	347	104068	5203.4	4731.65
20	Odisha					170	50094	2479.25	2374.25
21	Rajasthan	26	7559	377.95	188.975	505	152362	7513.55	3942.175
22	Sikkim					80	23801	1169.05	1169.05
23	Tamil Nadu					8	2400	120	112.5
24	Telangana					17	5100	255	255
25	Tripura					57	16116	776	501.07
26	Uttar Pradesh					25	7238	359.55	209.55
27	Uttarakhand					12	3605	179.95	127.45
28	West Bengal	5	1508	73.1		27	8227	402.45	329.35
	Total	95	28256	1397.7	2783.78	4125	1233328	61212.70	43940.57

**Annexure-I as referred to in reply to part (a & b) of LSUQ no. 1134 for answer on
05.02.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh**

State-wise and year-wise details of PM-JANMAN VDVKS

S. No.	State	FY 2023-24				FY 2024-25				FY 2025-26				Total			
		Funds Sanctioned	Funds Released	No. of Beneficiaries	VDVKS sanctioned	Funds Sanctioned	Funds Released	No. of Beneficiaries	VDVKS sanctioned	Funds Sanctioned	Funds Released	No. of Beneficiaries	VDVKS sanctioned	Funds Released	No. of Beneficiaries	VDVKS sanctioned	
1	Andaman and Nicobar	2.8	1.4	56	1	0	0	0	0	0	1.4	0	0	2.8	2.8	56	1
2	Andhra Pradesh	307.55	153.825	6162	73	0	0	0	0	0	0	0	0	307.55	153.825	6162	73
3	Chhattisgarh	119.75	59.875	2395	16	0	0	0	0	0	0	0	0	119.75	59.875	2395	16
4	Gujarat	52.5	26.25	1050	21	0	0	0	0	0	0	0	0	52.5	26.25	1050	21
5	Jharkhand	143.8	72	2876	35	0	0	0	0	0	0	0	0	143.8	72	2876	35
6	Karnataka	89.2	29.2	1784	32	2.6	0	52	1	0	16.7	0	0	91.8	45.9	1836	33
7	Kerala	21.65	10.825	433	5	5.2	0	104	2	0	2.6	0	0	26.85	13.425	537	7
8	Madhya Pradesh	254.5	73.825	5091	83	0	0	0	0	0	53.45	0	0	254.5	127.275	5091	83
9	Manipur	0	0	0	0	30	15	600	2	0	15	0	0	30	30	600	2
10	Maharashtra	181.2	90.635	3624	40	0	0	0	0	0	0	0	0	181.2	90.635	3624	40
11	Odisha	178.4	88.91	3553	43	0	0	0	0	84.55	42.27	1691	23	262.95	131.18	5244	66
12	Rajasthan	432.95	215.475	8659	50	9.15	0	183	1	0	4.57	0	0	442.1	220.045	8842	51
13	Tamil Nadu	120.15	60.075	2403	37	0	0	0	0	0	0	0	0	120.15	60.075	2403	37
14	Telangana	73.05	36.525	1461	25	0	0	0	0	0	0	0	0	73.05	36.525	1461	25
15	Tripura	127.5	57.35	2550	30	0	0	0	0	0	5.35	0	0	127.5	62.7	2550	30
16	Uttar Pradesh	15.95	7.97	319	5	0	0	0	0	0	0	0	0	15.95	7.97	319	5
17	Uttarakhand	15.7	7.85	314	5	16	0	320	4	0	8	0	0	31.7	15.85	634	9
18	West Bengal	0	0	0	0	0	0	0	0	13.9	6.95	278	5	13.9	6.95	278	5
	Grand Total	2136.65	991.427	42730	501	62.95	15	1259	10	98.45	156.29	1969	28	2298.05	1163.28	45958	539

**Annexure-II as referred to in reply to part (a & b) of LSUQ no. 1134 for answer on
05.02.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh**

District-wise VDVks sanctioned and Funds released details of PMJVM in Andhra Pradesh

S. No.	District	No of Sanctioned VDVK	Fund Sanctioned (In Lakhs)	Amount Released (In Lakhs)
1	East Godavari	166	2490	3604
2	West Godavari	15	225	
3	Parvathipuram Manyam	22	330	
4	Srikakulam	68	1020	
5	Kurnool	2	30	
6	Nandyal	10	150	
7	Nellore	1	13.9	
8	Prakasam	1	15	
9	Vizianagaram	32	480	
10	Visakhapatnam	98	1409	
#	Total	415	6162.9	3604

District-wise VDVks sanctioned and Funds released details of PM-JANMAN in Andhra Pradesh

S. No.	District	No of Sanctioned VDVK	Fund Sanctioned (In Lakhs)	Amount Released (In Lakhs)
1	Eluru	4	10	5.25
2	Alluri Sitharama Raju	16	40	19.8
3	Parvathipuram Manyam	15	66.15	33.075
4	Srikakulam	38	191.35	95.675
#	Total	73	307.5	153.8